

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
UNSTARRED QUESTION NO-1682
ANSWERED ON- 15/03/2023

ABOLITION OF TOLL PLAZA

1682. DR.SONAL MANSINGH:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government has announced date of removal of toll plazas in a stipulated time;
- (b) if so, the details thereof;
- (c) the expected schedule of removal of Toll Plaza; and
- (d) the details of toll plazas still collecting toll tax even after completing their tenures?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) No, Sir.

(b) & (c) Does not arise.

(d) As per National Highways Fee (Determination of Rates and Collection) Rules, 2008, the user fee is to be collected in perpetuity. In case of Public Private Partnership (PPP) projects, after completion of the concession period, the user fee is to be collected by Central Government at reduced rates of 40%. In case of public funded projects, the user fee rates are to be reduced to 40% after recovery of capital cost of the project.
